

**IN THE COURT OF MS. SANTOSH SNEHI MANN,
SPECIAL JUDGE (PC ACT): CBI-08: RADC: ND**

In Re:

RC No. RC-DAI-2020-A-0012-ACB/ND

U/S: 120-B r/w 420 IPC

CBI Vs. R. S. Foundation and others

[Application on behalf of applicants/witnesses Sh. Sanjay Aggarwal & Yogesh Chander Gupta requesting for seizing and freezing the bank accounts of accused persons]

19.08.2020

Application received on assignment by the order of Ld. District & Sessions Judge-cum-Special Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, communicated on the Court e-mail id (readercbi08radc@gmail.com) by Mr. Vivek Negi, P.A., attached to the Ld. District & Sessions Judge (PC Act)(CBI), Rouse Avenue District Court, New Delhi, is taken up by Video Conferencing through unique court ID on CISCO Webex Meeting App, created under Delhi District Court domain, hosted by Ms. Indu Sharma Bhoria, P.A to this Court, in reference to the **Order No. Power/Gaz./RADC/2020/E-8959-9029 dated 16.08.2020 & Circular No. E-8051-8130/Comp/RADC/ND/2020 dated 03.08.2020** of Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RADC, New Delhi.

It be checked and registered.

Present: None for the applicant.

Sh. M. Saraswat, PP for CBI with SI Ashok Kumar,
Pairvi Officer.

Mr. Dhanesh Kumar, Reader and Mr. Narender Kumar,

Ahlmad of the Court have also joined through Cisco Webex Meetings App.

It is 02:46 PM and none has joined on behalf of the applicants.

Copy of the application be given to the CBI for reply.
Ahlmad to report about the FIR/case status.

Put up for reply of CBI and for consideration of the application now on **21.08.2020 at 10:30 AM.**

Digitally signed copy of the order sheet be sent to the Computer Branch, RADC for uploading it on the official website of Delhi District Courts.

Hard copy of the order sheet and copies of the aforementioned orders of the Hon'ble High Court of Delhi and Ld. District & Sessions Judge-cum-Special Judge (PC Act) (CBI), Rouse Avenue District Court, New Delhi be placed on record in the judicial file by the Reader as and when physical functioning of the courts is resumed.

The proceedings have been dictated to Ms. Indu Sharma Bhoria, Personal Assistant by video conferencing.

(Santosh Snehi Mann)
Special Judge (PC Act), CBI-08
RADC/ND:19.08.2020

ISB